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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 57/219/NCLT/AHM/2016 (New)
C.P. No. 9/219/CLB/MB/2014 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

Name of the Company: Anil Kumar Poddar
V/s.
Osian Industries Ltd.

Section of the Companies Act: Section 219 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioner. None present for Respondent.

List the matter on 23.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of February , 2018.